

28. Statement No. II Two Hundred and Forty-seventh Session, 2018-19 L.T. 717/17/19

29. Statement No. I Two Hundred and Forty-eighth Session, 2019. L.T. 718/17/19

MoU between GOI and National Small Industries Corporation Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Micro, Small and Medium Enterprises) and the National Small Industries Corporation Limited (NSIC), for the year 2019-20.

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Thirty-first Report of the Department-related Parliamentary Standing Committee on Defence

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I make a statement regarding Status of implementation of recommendations contained in the Thirty-first Report of the Department-related Parliamentary Standing Committee on Defence on Demands for Grants (2017-18) on 'Capital Outlay on Defence Services, Procurement Policy and Defence Planning (Demand No. 21)' pertaining to the Ministry of Defence.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: We shall, now, take up Zero Hour submissions. First, Dr. Santanu Sen. ...*(Interruptions)*...

श्री हुसैन दलवाई: सर, मैंने एक नोटिस दिया था। ...*(ब्यवधान)*...

श्री सभापति: प्लीज़। ...*(ब्यवधान)*... आपने नोटिस दिया, तो उसके लिए permission भी मिलनी है। ...*(ब्यवधान)*... This is not the way. ...*(Interruptions)*... Nothing is going on record. ...*(Interruptions)*...